

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2925

ANSWERED ON:15.03.2010

ACCIDENTS DEATHS AT WORKPLACES

Agarwal Shri Jai Prakash;Dhotre Shri Sanjay Shamrao;Wankhede Shri Subhash Bapurao

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of fatal accidents occurred in factories/industries and other workplace in the country during the each of the last three years and the current year, State-wise and workplace-wise;
- (b) the number of labourers/workers injured and killed in these accidents during the said period, State-wise, year-wise and workplace-wise;
- (c) whether the Union Government has taken any steps to check such accidents and to improve the working conditions for labourers/workers; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) & (b): The information available on fatal and non-fatal injuries in Factories, Mines and Major Ports in the country during the last three years and the current year is given in Annexure-I, II and III respectively.
- (c)&(d): Adequate statutory provisions already exist under The Factories Act, 1948, The Mines Act,1952 and the Dock Workers (Safety, Health and Welfare) Act, 1986, to improve the working conditions for labourers/workers. Such statutory provisions are reviewed from time to time and necessary amendments are enacted.